

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

IA 69/2017 IN C.P.09/2016

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

NAME OF THE PARTIES: Jayant Solanki & Ors.
V/s.
Setco Chemicals India Pvt.Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

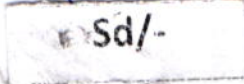
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ORDER

IA 69/2017 IN **CP 09/241-242/NCLT/MB/MAH/2016**

At request of the parties, list this matter on 26.2.2018.


V. NALLASENAPATHY
 Member (Technical)


B.S.V. PRAKASH KUMAR
 Member (Judicial)